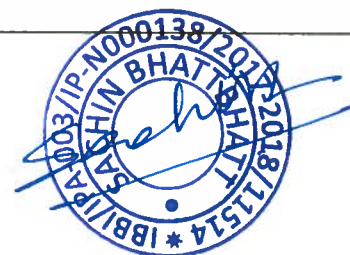


FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF BETAIN CAREER INSTITUTE
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	BETAIN CAREER INSTITUTE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	28/03/2017
3.	Authority under which corporate debtor is incorporated / registered	Roc – AHMEDABAD
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999GJ2017PTC096557
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No. 1-AB, F.F. Siddhi Vinayak Paradise, R.S.No. 221/1, Gangeshwar Road, Adajan, Surat – 395009
6.	Insolvency commencement date in respect of corporate debtor	13/10/2020 (Order Uploaded On 15/10/2020)
7.	Estimated date of closure of insolvency resolution process	11 APRIL 2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	SACHIN DINKAR BHATTBHATT IBBI/PA-003/IP-N000138/2017-2018/11514
9.	Address and e-mail of the interim resolution professional, as registered with the Board	A-103, YOGIRAJ VILLA 2, BEHIND ISCON HEIGHTS, KUNAL CROSS ROADS, GOTRI- LAXMIPURA ROAD, GOTRI, VADODARA – 390 023, GUJARAT E.MAIL – sachin.bi.attbhatt@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	A-103, YOGIRAJ VILLA 2, BEHIND ISCON HEIGHTS, KUNAL CROSS ROADS, GOTRI- LAXMIPURA ROAD, GOTRI, VADODARA – 390 023, GUJARAT E.MAIL – sachin.bhattbhatt@gmail.com
11.	Last date for submission of claims	29/10/2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable As Of Now
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. 2. Not Applicable As Of Now 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link:- https://ibbi.gov.in/home/downloads



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Betain Career Institute Private Limited on 13/10/2020 (Order uploaded on 15/10/2020).

The creditors of Betain Career Institute Private Limited, are hereby called upon to submit their claims with proof on or before 29 October 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Sachin Bhattbhatt
SACHIN BHATTBHATT
INSOLVENCY PROFESSIONAL
IBBI/PA-003/IP-N000138/2017-2018/11514
Mobile : +91 81419 75437

Date :- 16/10/2020
Place :- VADODARA

Name and Signature of Interim Resolution Professional :
SACHIN DINKAR BHATTBHATT